

**Commissioning of Karipur Airport,
Calcutta**

287. SHRI MULLAPPALLY
RAMACHANDRAN :
SHRI G.M. BANATWALLA :
PROF. K.V. THOMAS :

Will the Minister of CIVIL AVIATION
be pleased to state :

(c) whether the commissioning of the
Karipur Airport at Calcutta in Kerala is
likely to be delayed;

(b) if so, the reasons therefor; and

(c) when the Airport is likely to be
ready for operation as per present
estimates ?

THE MINISTER OF STATE OF THE
MINISTRY OF CIVIL AVIATION AND
MINISTER OF STATE OF THE MINI-
STRY OF TOURISM (SHRI JAGDISH
TYTLER) : (a) and (b) The construction
of the airport at Calicut (Karipur) is
delayed slightly mainly due to the power
cut imposed by the Kerala State Electricity
Board and to some extent, by the strike
of the Junior Engineers of Central Public
Works Department (CPWD).

(c) The airport is likely to be ready
for operations by April, 1988.

Utilization of funds for drought relief

288. SHRI MULLAPPALLY
RAMACHANDRAN :
SHRI C. MADHAV REDDI :
SHRI BHATTAM SRIRAMA-
MURTY :

Will the Minister of AGRICULTURE
be pleased to state :

(a) whether Union Government have
any machinery for monitoring the utilis-
ation of funds allocated for drought relief
and if so, the details thereof; and

(b) whether Government have rece-
ived reports from its agencies or from the
respective State Governments regarding
the proper utilisation of drought relief
funds, if so, the details thereof ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF AGRICULTURE

AND COOPERATION IN THE MINI-
STRY OF AGRICULTURE (SHRI
YOGENDRA MAKWANA) : (a) The
utilisation of funds allotted to a State,
including that for drought relief, is audited
every year by the Accountant General of
the State. His comments are contained
in the Comptroller and Auditor General's
report to the Parliament from time to
time.

(b) Central Assistance is released on
the basis of item-wise progress of expendi-
ture furnished by the affected States. Every
year, the States furnish the details of
utilisation of funds allotted for drought
relief and other progress. These are got
verified by the Accountants General of
the States.

**Payment of Doordarshan for live telecast
of World Reliance Cup cricket matches**

290. SHRI P.M. SAYEED : Will the
Minister of INFORMATION AND
BROADCASTING be pleased to state :

(a) whether Doordarshan were asked
to pay heavy amounts for live telecast of
the World Reliance Cup cricket matches;
and

(b) if so, the details thereof and the
final arrangements made in this regard ?

THE MINISTER OF STATE OF THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI A.K. PANJA) :
(a) and (b) Yes, Sir. The Reliance Cup
Organising Committee had demanded
payment of royalty equivalent to 9% of
the Revenue earned by Doordarshan in
respect of the commercial advertisements
booked with the coverage of the matches
by Doordarshan.

It has been decided by Government
that sports organisations organising or
sponsoring sports events pertaining to
their own field can be treated as advertis-
ing agents for the purpose of advertise-
ments on Doordarshan only when such
advertisements are to be shown when the
particular sport event is telecast. All
advertisements secured by them for this
purpose will entitle them to get a commis-
sion of 20%. Such sports organisations
will have to be recommended by the
Department of Sports.